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Title: Introduction of the Right to Information (Amendment) Bill, 2016. (Amendment of section 19).

SHRI DUSHYANT CHAUTALA (HISAR): I beg to move for leave to introduce a Bill further to amend the Right to Information Act, 2005.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Right to Information Act, 2005."

The motion was adopted.

SHRI DUSHYANT CHAUTALA: I introduce the Bill.

HON. SPEAKER: Item No. 59. Prof. Saugata Roy – Not present.

Item No. 60. Prof. Saugata Roy – Not present.

Item No. 62 - Shri Jayadev Galla.

15.39 1/2 hours